

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3884
ANSWERED ON:19.03.2015
DEVELOPMENT OF RENEWABLE ENERGY SOURCES
Saraswati Shri Sumedhanand

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Rajasthan Renewable Energy Corporation Ltd. has sent any proposal for release of incentives under recommendation of XIII Finance Commission for development of renewable energy sources in the State;
- (b) if so, the total funds for which the Government of Rajasthan is eligible; and
- (c) the time by which the Union Government proposes to sanction the funds?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a),(b)&(c): In line with the recommendation of the XIII Finance Commission, the Ministry of Finance has released an incentive grant of Rs 815.39 crore vide sanction letter dated 16 March 2015 to the State Government of Rajasthan for development of renewable energy in the State.